

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4
IA/376(AHM)2021
in
CP(IB)/118(AHM)2018

Order under Section 9 IBC

IN THE MATTER OF:

Binil Traders

V/s

Maruti Koatsu Cylinders Ltd

.....Applicant

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Hiren J. Trivedi, Applicant.
For the IRP/RP :
For the Respondent :

ORDER

The Registry as well as Applicant is directed to issue notice to the respondent.

Matter to appear for hearing on 16.08.2021

-SD-

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)